

## M.Balakrishnan Vs State

**Court:** Madras High Court

**Date of Decision:** April 29, 2024

**Acts Referred:** Indian Penal Code, 1860 â€” Section 406, 420

**Hon'ble Judges:** Dr. G.Jayachandran, J

**Bench:** Single Bench

**Advocate:** G.Mageshkumar, S.Udaya Kumar

**Final Decision:** Disposed Of

### Judgement